Central Administrative Tribunal Principal Bench, New Delhi

C.P. No.672/2017 in O.A. No.2166/2013

Monday, this the 25th day of February 2019

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. Mohd. Jamshed, Member (A)

Mrs. Paramjit Kaur w/o Sh. Manmeet Singh aged about 37 years r/o 4/52, Phase 3, New Moti Nagar, New Delhi 110 015 and has been selected as PGT Biology Through DSSSB but Govt. of NCT of Delhi has not given her appointment letter

..Applicant

(Mr. S S Tiwari, Advocate)

Versus

- Dr. M M Kutty, Chief Secretary Govt. of NCT of Delhi New Sectt. Near Indira Gandhi Stadium I P Estate, New Delhi
- 2. Smt. Samuya Gupta
 Director (Education)
 Directorate of Education
 Govt. of NCT of Delhi
 Old Secretariat, Delhi
- 3. Smt. Ranjana Deswal Special Director Education Directorate of Education Govt. of NCT of Delhi Establishment – II Branch Room No.223A, Old Secretariat, Delhi

..Respondents

(Nemo)

ORDER (ORAL)

Justice L. Narasimha Reddy:

Learned counsel for applicant submits that he has been instructed by his client not to press the contempt case and to withdraw the same. Permission accorded. The contempt case is dismissed as withdrawn. There shall be no order as to costs.

(Mohd. Jamshed) Member (A) (Justice L. Narasimha Reddy) Chairman

<u>February 25, 2019</u> /sunil/